NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 24/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: M/s. Altimax Financial Service Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. RAJESH SHAPE Advocate Rayon Shall block

Common Order
CSP No. 24/230-232/NCLT/MB/MAH/2017
CSP No. 25/230-232/NCLT/MB/MAH/2017
CSP No. 26/230-232/NCLT/MB/MAH/2017

On having the Petitioner Counsel reported that the Petitioner is seeking withdrawal of the Company petitions, at their request, these Company Petitions CSP No.24/2017, CSP No.25/2017 and CSP No.26/2017 are hereby dismissed as withdrawn.

Sd/-

B.S.V. PRAKĀSH KUMAR Member (Judicial)

Sd/-V. NALLASENAPATHY Member (Technical)